CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

D.A. 81/94

Thursday, this the 13th day of January, 1994

CORAM

HON*BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON*BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T Biju Kumar, Ganapathy Palackal Kizhakkekara, Kottarakkara.

.. Applicant

(By Advocate Mr OV Radhakrishnan)

VS.

- 1 Sub Divisional Inspector (Postal) Kottarakkara.
- 2 Employment Officer Town Employment Exchange, Kottarakkara.

.. Respondents

(By Advocate Mr & Kochunni Nair, Sr CGSC for R-1)

(Advocate Mr D Sreskumar, G.P. for Respondent-2)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant is aggrieved by the prescription of a cut off date, for registration with the Employment Exchange. Because of that, his candidature is not being considered for appointment as Extra Departmental Packer, Pulamon P.O.

- This Tribunal has held time and time again, that prescription of cut off date is illegal. Following the decisions, we direct Respondent-1 to consider the candidature of applicant for the post aforementioned, without insisting on sponsorship by the Employment Exchange.
- Application is disposed of. No costs.

 Dated the 13th January, 1994.

PV VENKATAKRĪSHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN